WAIVING OF MANDATORY QUARANTINE FOR EXPATS

†1746. SHRI M. K. RAGHAVAN:

Will the Minister of HEALTH & FAMILY WELFARE be pleased to state:

(a) whether the Government proposes to waive off the seven days mandatory quarantine for expats, coming to India from low-risk countries; and
(b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(DR BHARATI PRAVIN PAWAR)

(a) and (b): Union Ministry of Health & FW has revised its ‘Guidelines for international arrivals’ on 10th February 2022, to be effective from 14th February 2022, wherein all international travellers to India must submit either a negative RT-PCR test report or a COVID-19 vaccination completion certificate (only for countries which have agreement with India on mutual recognition of vaccination certificates of Nationally recognised or WHO recognised vaccines) before arrival in India.

As per the current guidelines there is no provision for mandatory home quarantine for international travellers to India.